

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 329**  
IA-6557/2023  
In  
IB-138(ND)/2020

**IN THE MATTER OF:**

M/s Narmada Cereals Pvt Ltd

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 10 of IBC, 2016**

**Order delivered on 12.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Iswar Mohapatra and Mr. Markandey kumar Singh, Advs.  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

**IA-6557/2023:-**

One week time granted as a last and final opportunity to the Respondent to file reply affidavit.

List the matter on **08.05.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**